

बिहार में समाज सेवा संस्थानों को अनुदान

465. श्री हुकूम बेब नारायण दाबब : क्या गृह मंत्री यह बताने की कृपा करेंगे कि बिहार में ऐसे समाज सेवा संस्थानों के नाम क्या हैं जिन्हें वर्ष 1975 से 1978 तक गृह मंत्रालय द्वारा अनुदान प्रदान किये गये हैं, अनुदान कितनी कितनी राशि के थे और क्या उनके खातों की लेखा परीक्षा की गई थी और यदि नहीं, तो उसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : 1975-78 की अवधि के दौरान बिहार में रामाकृष्णा मिशन आश्रम, रांची ही एकमात्र ऐसा संगठन था जिसको इस मंत्रालय से केन्द्रीय स्कीम स्वयंसेवी संगठनों की सहायता के अन्तर्गत अनुसूचित जातियों, अनुसूचित जनजातियों तथा अन्य पिछड़े वर्गों जैसे खानाबदोश जनजातियों, भर्द खानाबदोश जनजातियों तथा विमुक्त जनजातियों के लिये सहायता अनुदान प्राप्त हुआ है। इन वर्षों में रामाकृष्णा मिशन आश्रम, रांची को स्वीकृत किया गया सहायता अनुदान इस प्रकार है।

वर्ष	स्वीकृत धनराशि
1975-76	1,46,004
1976-77	1,52,944
1977-78	1,69,760

उपर्युक्त सहायता अनुदान के लेखों के लेखा परीक्षा विवरण रामाकृष्णा मिशन आश्रम, रांची से इस मंत्रालय में प्राप्त हो गये हैं।

Location of Permanent Capital of Assam

466. SHRI BEDABRATA BARUA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Government have received the report of the Committee appointed by Government to go into the question of the location of the permanent capital of Assam ;

(b) if so, what are the various sites that have been recommended in order of priorities ;

(c) whether it is a fact that the Committee considered Silghat as the most suitable site for such a location ;

(d) whether the Assam Government have now informed the Central Government that the State Government would not like to go ahead with the construction of the new capital and would like to continue the capital at Dispur; and

(e) whether the Central Government have asked the State Government to make a final decision as early as possible?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) : (a) to (c). The recommendations of the Committee appointed by the Central Government to go into the question of location of the permanent capital of Assam are under the consideration of the State Government. It will not be in the public interest to divulge any details in regard to those recommendations at this stage.

(d) No, Sir.

(e) The State Government have recently intimated that the matter is still under examination by them.

Issue of letters of intent so Jute Mills in Assam

467. SHRI BEDABRATA BARUA : Will the Minister of INDUSTRY be pleased to state :

(a) whether the letters of intent issued to two proposed jute mills were to be located in Assam have been revived after being withdrawn last year;

(b) if so, what is the revised estimate for the two projects ;

(c) when are the projects expected to be completed; and

(d) what are the two locations of the projects and what are the respective project costs ?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) :

(a) No, Sir.

(b) and (c). Do not arise.

(d) The proposed locations of the projects were Darrang and Barpeta and their estimated cost, as given at the time of applying for letters of intent, was Rs. 184 lakhs each.

Arrest of a person posing as Member of Parliament

468. SHRI MADHAVRAO SCINDIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that one person posing as Member of Parliament and availing of all sorts of facilities available

for Members of Parliament was arrested in Delhi recently ;

- (b) if so, details of his crimes; and
(c) the action taken against him ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL) : (a) Yes. [Sir

(b) One Shri Prem Shankar Shukla was arrested on 10-5-1979 by the Crime Branch of Delhi Police for having posed as M.L. Shukla, M.P. before the officers of Tata Iron, Indian Iron, General Manager Delhi Telephones and Indian Oil authorities. He had obtained sanctions for allotment of G.C. sheets, telephone connections and cooking gas in the name of M.P. Club North Avenue, New Delhi. 9 cases of impersonification, cheating, forgery and use of forged documents have been registered against him.

(c) Shri Prem Shankar Shukla has been arrested in judicial custody. The investigation of all the nine cases is in progress.

Demand for Division of Bigger States

469. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that demand for Division of bigger States, like U.P., M.P. and Rajasthan for administrative conveniences is getting support from public men who have recently voiced the demand for division of these States; and

(b) if so, his reaction thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) : (a) Demands for the division of bigger States like U.P., M.P. and Rajasthan are being made from time to time.

(b) As already stated in the House, Government do not consider the present to be an opportune time for taking up the question of the reorganisation of any State.

Industries under the purview of DGTD showing downward trend

470. SHRI MADHAVRAO SCINDIA : Will the Minister of INDUSTRY be pleased to state:

(a) whether some industries coming under the purview of DGTD have shown an upward trend of growth rate during the last few months, but some of the industries have shown downward trends;

(b) if so, the break-up; and

(c) steps proposed to be taken to check this downward trends in case of industries which have shown such trends ?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). A review of recent production trends in 104 selected industries group borne on DGTD's list, has indicated that 69 industries have achieved a growth of 10% and above, 21 industries have achieved growth less than 10% and 21 industries showed decline in production the decline being less than 10% in 8 industries and 10% or more in 13 industries.

(c) The declining trends in case of newsprint, synthetic rubber industrial explosives, cement, seamless pipes and tubes and winding wires are mainly due to infrastructural constraints. In particular, the units located in the Eastern region, comprising of some of the products like industrial explosives, cement, seamless pipes and tubes and winding wires were adversely affected due to power shortage, which also affected the railway wagons industry partially. The declining trend in the production of soda ash has been due to the annual closure for maintenance by one of the major units in the industry. In case of various machinery items like boilers, mining machinery, metallurgical machinery, these items have a long production cycle and a few months production does not reflect the correct picture. The order book position with the manufacturers of these units is satisfactory. These industries are expected to achieve a good rate of growth during the current financial year. The decline in the case of azo dyes has been compensated by the increased production of other types of dyes of which azo dyes forms a small part.

Efforts have been made through Central Electricity Authority to obtain power for Indian Explosives Ltd., Gomia. Also action taken earlier for import of material like Aluminium foils, PVC resins etc. has fructified and 10,000 tonnes of PVC resins are under distribution. The other actions